## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.CSP No. 178/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.03.2017

NAME OF THE PARTIES:

M/s. Vortex Commercial Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

## **Common Order**

TCSP No.178/230-232/NCLT/MB/MAH/2017 TCSP No.179/230-232/NCLT/MB/MAH/2017

At request of the Regional Director, list this matter on 06th April, 2017.

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)

Sd/

V. NALLASENAPATHY

Member (Technical)